

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. 433 of 2013
In Appeal No. 198 of 2013

Dated : 12th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

K.K.K. Hydro Power Ltd.	...	Appellant(s)
Versus		
Himachal Pradesh Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Raj Kumar Mehta Ms. Ishita Choudhuri Dasgupta
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan for HPSEB Mr. Hemant Singh for R-1

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **27th February, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member